

CITY CIVIL AND SESSION COURT MUMBAI  
In The Court Of:HHJ. SHRI. S. U. WADGAONKAR  
COURT 47 ADDL SESSIONS JUDGE  
Criminal Cases Listed on 22-09-2020

Sr No	Cases	Party Name	Advocate Name
ARGUMENTS			
1)	<a href="#">CRI APPEAL/100479/2017</a>	Tapan Shah @ MA 1338/17 @ BA 1104/17 - Applicant Versus Union of India - Respondent	Prakash H. Israni
HEARING			
2)	<a href="#">CRI APPEAL/100474/2017</a>	Rajesh Shah@MA-1323-17,BA-1094-17- Apint. Versus Union of India - C.B.I., ACB - Respdt.	Dr. Sai Kumar Pathrudum